

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/12/2018

O.A./260/534/2018

FOR INTERIM PRAYER, DELAY

PETITION NOT FILED

ITEM NO:21

FOR APPLICANTS(S)

Adv. :

A BEHERA

-V/S-

ARCHAEOLOGICAL SURVEY OF INDIA

Mr. B. Rout

FOR RESPONDENTS(S) Adv.:

Mr. A.K. Mohapatra

Notes of The Registry	Order of The Tribunal
	Heard the learned counsel for the applicant. He submits that the applicant has submitted a representation dated 18.09.2018(A/5) requesting for conferment of temporary status which is still pending to be considered by Respondent No.2. He further submits that persons junior to the applicant have already been conferred with temporary status. The names of the said employees and details thereof have not been mentioned in the representation as aforesaid. In the circumstances, the applicant is given liberty to file a comprehensive representation before Respondent No.2 by giving details of the circumstances and the grounds taken in this O.A. so that Respondent No.2 can consider the same. Learned counsel for the respondents submitted that there is a delay of about 07 years since the juniors to the applicant have been regularized in the year 2011. In reply to this, learned counsel for the applicant submitted that the applicant is continuing in service as on date. In view of the above submissions, taking into account the fact that the applicant is continuing to be engaged as on date as submitted by the Ld. Counsel for the applicant and without expressing any opinion on merit of the case as well as delay, if any, the Respondent No.2/competent authority, on receipt of the representation from the applicant as stated above, is directed to dispose of the same in

accordance with law and pass a reasoned and speaking order copy of which shall be communicated to the applicant within a period of three months from the date of receipt of representation as stated above.

The O.A. is disposed as above at the stage of admission itself. No costs.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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